NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CF/TCF/CSP/CSA/TCSP/TC	SSA/NO. CO'S	_/(MAH)/20__>
CORAM:	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J)
		SHRI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SITHE NATIONAL COMPANY LAW	HEET OF THE HEA TRIBUNAL ON 19.0	RING OF MUMBAI BENCH OF 04.2017
NAME OF THE PARTIES: M/s.	Precient so	by sug sources
SECTION OF THE COMPAN Companies Act 1956/2013/I	IES ACT: & BP Code 2016.	OF THE
S. No. NAME	DESIGNATION	OT CHILITOTED
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<u>Common Order</u> <u>CSP 103/230-232/NCLT/MB//MAH/2017</u> <u>CSP 104/230-232/NCLT/MB//MAH/2017</u>

Company Petitions are allowed, vide separate orders.

- Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)